

the National Institute of Homoeopathy, Calcutta for the year 1991-92.

- (14) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (13) above.

[Placed in the Library, see No. LT-4482/93]

- (15) A copy of the Homoeopathy (Post Graduate Degree Course), M.D. (Hom.) (Amendment) Regulations, 1992 (Hindi and English versions) published in Notification No. 12-3/91-CCH in Gazette of India dated the 22nd February, 1993 under subsection (2) of section 33 of the Homoeopathy Central Council Act, 1973.

- (16) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (15) above.

[Placed in the Library, see No. LT-4483/93]

- (17) (i) A copy of the Annual Report (Hindi and English versions) of the Central Council for Research in Ayurveda and Siddha, New Delhi, for the year 1990-91.

- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Central Council for Research in Ayurveda and Siddha, New Delhi, for the year 1990-91, together with Audit Report thereon.

- (18) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (17) above.

[Placed in the Library, see No. LT-4484/93]

- (19) (i) A copy of the Annual Report (Hindi and English versions) of the Central Council of Indian Medicine, New Delhi, for the year 1991-92, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Central Council of Indian

Medicine, New Delhi, for the year 1991-92.

- (20) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (19) above.

[Placed in the Library, see No. LT-4485/93]

14.14 hrs.

RAILWAYS CONVENTION COMMITTEE

[English]

Fourth Report

SHRI M. BAGA REDDY (Medak): I beg to present Fourth Report (Hindi and English versions) of the Railway Convention Committee on 'System of Railway Purchases and Contracts; Acquisition of Stores and Printing; Disposal of Scrap; Coal and Coal-ash', alongwith Minutes relating thereto.

14.14½ hrs.

COMMITTEE ON PETITIONS Ninth Report

SHRI P.G. NARAYANAN (Gobichettipalayam): I beg to present the Ninth Report (Hindi and English versions) of the Committee on Petitions.

14.15 hrs.

PETITION RE. TAKING OVER OF SICK TEXTILE MILLS OF MADHYA PRADESH TEXTILE CORPORATION AND PROVIDING ASSISTANCE TO VARIOUS TEXTILE MILLS

[Translation]

SHRIMATI SUMITRA MAHAJAN (Indore): Mr. Deputy Speaker, Sir, I am presenting a signed petition of Shri K.K. Matai, Palsikar Colony, Indore and other persons regarding taking over of sick textile mills of Madhya Pradesh by National Textile Corporation and providing assistance to various Textile Mills.

14.16 hrs.

The Lok Sabha then Adjourned for Lunch till fifteen minutes past fifteen of the clock